



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/169/2019 in
ORIGINAL APPLICATION NO. 060/602/2017**

Chandigarh, this the 6th day of March , 2020

...

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

...

Siri Narayan s/o late Sh. Chandan Lal, aged 61 years, retired Assistant Landscaping Officer, Office of Executive Engineer, Horticulture Division No. 2, Chandigarh, presently R/o Flat No. 1404, Progressive Society, Sector 50, Chandigarh Group-B.

....Petitioner

(By Advocate: Shri Barjesh Mittal)

VERSUS

1. Sh. Mukesh Anand, Special Secretary (Engineer-cum-Chief Engineer, U.T. Chandigarh Administration, U.T. Civil Secretariat, Deluxe Building, Sector 9/D, Chandigarh 160009.
2. Sh. Umesh Kumar, Executive Engineer, Horticulture Division No. 2, U.T. Chandigarh Administration Sector 23, Chandigarh 160022.

....Respondents

(By Advocate: Shri A.L. Nanda)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

It is informed by Mr. A.L. Nanda, learned counsel for respondents that the orders of this Tribunal, against which this Contempt Petition has been filed, has been stayed by the jurisdictional High Court vide order dated 20.1.2020 in CWP No. 2244/2020, filed by the U.T. Chandigarh Administration.



2. In view of above, this C.P. is closed at this stage. Notice issued is discharged.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 06.03.2020
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